

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

6. C.P.(CAA)/281/MB/2023

IN

C.A.(CAA)/180/MB/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **07.11.2023**

NAME OF THE PARTIES: Starlight Systems (I) Private Limited.

SECTION 230- 232,234 OF COMPANIES ACT, 2013

ORDER

(Hearing Through: VC and Physical (Hybrid) Mode)

Adv. Haabil Vahanvaty a/w Harsh S. i/b Khaitan & Co., Counsel for the
Petitioner Companies is present.

List this matter on **07.12.2023**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)

Vitthal

Sd/-
LAKSHMI GURUNG
Member (Judicial)